## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 93/ALD/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE COMPANY: U++ 49 Khand Payratiya Sanwardham Co. L+d
SECTION OF THE COMPANIES ACT/1 & B CODE: 441 of the Companies Act of 2013

SI. NO. Name Designation Representation Signature

1. ABMISMER MISMA PCS PETITION About Members

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## C.A.No. 93/ALD/2016 ~ - -

Shri Abhishek Mishra, P.C.S. for the petitioner. Shri Krishna Dev Vyas, C.G.S.C. appears as proxy to the Advocate, Pradip Kumar Sisodia, C.G.S.C.

In the present matter, the petitioner company has filed explanatory/supplementary affidavits of Mr. Arun Kumar Rajput, (Deputy Commissioner, Rural Development Department, Govt. of Uttrakhand), Shri S.Raju, (retired I.A.S. Officer) representing the Govt. Company, as well as Shri Yugal Kishore Pant, (the Additional Secretary, Rural Development Department, State of Uttrakhand).

It is further informed that a copy of these affidavits have been supplied to the ROC, Kanpur.

In addition to the above, the P.C.S., representing the petitioner is further directed to make available a spare copy of these affidavits to the Central Govt. Standing Counsel, Shri Krishna Dev Vyas or Shri Pradip Kumar Sisodia, so as to enable them to seek necessary instruction from ROC to offer its comments on such affidavits.

The matter be listed on 23rd November, 2017.

Date: 10/11/2017

Typed by

Jyoti

H.P. Chaturvedi, Member(Judicial)